

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.444/2013</u> <u>Date of Order : 18.08.2015</u></p> <p>Mr. R.S. Shekhwatra, present, for the applicant. Mr. K.S. Yadav, present, for the respondents.</p> <p>Counsel for the applicant submits that vide Annexure-R/1, dated 29.05.2014, the impugned order at Annexure-A/1, dated 07<sup>th</sup> October 2013, has been withdrawn by the respondents with immediate effect and as the applicant has got the required relief therefore he does not want to press the matter further.</p> <p>In view of the above submissions, the OA stands dismissed as rendered infructuous.</p> <p> [Arvind Jayram Rohee] Judicial Member</p> <p> [Meenakshi Hooja] Administrative Member</p> <p>Rss</p>